

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/203(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>BANK OF INDIA LIMITED VS IDEAL MOVERS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances ( via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. : For Financial Creditor  
Ms. Sanjana Nandi, Adv.

Mr. Joy Saha, Sr. Adv. : For Corporate Debtor  
Mr. Shaunak Mitra, Adv.  
Mr. Saubhik Chowdhury, Adv.  
Mr. Dripto Majumdar, Adv.

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Ld. Counsel Mr. Rishav Banerjee has completed his arguments.
3. Post this matter for arguments on **4/7/2024** and shall be taken up after the Supplementary list.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**